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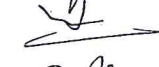
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/172/2016
NAME OF THE PETITIONER(S) : SIRAJUDDEIN MOHAMMED SUBAIR
NAME OF THE RESPONDENT(S) : ALPHA HELICAL PUMPS PVT LTD & 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① VINOD S	for R ₁ - R ₂	
② Anjali Menon	for R ₃	
③ For T.K. Bhaskar Priyadarshini N	for Petitioner	

ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience and prayed for a week's time to make submissions. Counsel for respondents stated that they are prepared to make submissions. Time is adjourned at request. Put up on 19.12.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)